

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. †944 TO BE ANSWERED ON: 24.07.2026

One Nation One Fertilizer Scheme

†944. **Shri Ashish Dubey:**
Shri Kota Srinivasa Poojary:
Shri Bhojraj Nag:
Shri Jaswantsinh Sumanbhai Bhabhor:
Shri Chavan Ravindra Vasantrao:
Smt. Mala Rajya Laxmi Shah:
Shri Jashubhai Bhilubhai Rathva:
Shri Radheshyam Rathiya:
Shri Vijay Baghel:
Shri Shankar Lalwani:
Shri Dileshwar Kamait:
Shri Vishweshwar Hegde Kageri:
Shri Ashok Kumar Rawat:
Shri Vishnu Dayal Ram:
Shri Rajkumar Chahar:
Dr. Shivaji Bandappa Kalge:
Shri Bhumare Sandipanrao Asaram:
Shri Haribhai Patel:
Shri Praveen Patel:
Shri Sunil Kumar:
Smt. Mahima Kumari Mewar:
Shri Bhartruhari Mahtab:
Shri Mahesh Kashyap:
Shri Shashank Mani:
Shri Shivmangal Singh Tomar:
Shri Satish Kumar Gautam:
Shri Khagen Murmu:
Shri Dhairyasheel Sambhajirao Mane:
Shri Rajpalsinh Mahendrasinh Jadav:
Shri Chavda Vinod Lakhamshi:
Shri Chandra Prakash Joshi:

Will the **Minister of CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has introduced the 'One Nation One Fertilizer' initiative under the Bharat brand and if so, the objectives and salient features alongwith the number of centres set up and measurable outcomes thereof across the country since its inception, State-wise and year-wise including Maharashtra and Bihar;
- (b) the manner in which the single Bharat brand has benefited farmers and reduced unnecessary movement of fertilizers across the States, State-wise including Chhattisgarh, Maharashtra and Rajasthan;

- (c) the quantum of fertilizers being marketed and distributed at subsidised rates under the said scheme during the last three years, year-wise;
- (d) whether any steps are being taken by the Government to curb the sale of spurious and sub-standard fertilizers to farmers and to check black marketing of fertilizers, if so the details thereof; and
- (e) the details of improvement in transparency, quality assurance and supply-chain uniformity?

ANSWER

THE MINISTER IN THE MINISTRY OF CHEMICALS & FERTILIZERS

(SHRI JAGAT PRAKASH NADDA)

(a) and (b) Vide notification dated 24th August, 2022, Government of India has decided to implement One Nation One Fertilizers (ONOF) by introducing Single Bharat Brand for Fertilizers and Logo under Fertilizer subsidy scheme namely “Pradhanmantri Bhartiya Janurvarak Pariyojna” (PMBJP). All fertilizers companies viz Public sector, Cooperative and Private sector are required to sell subsidized fertilizers under brand name “BHARAT” across the country. The objective of the scheme is to increase the availability basket of fertilizers; take care of dilemma among farmers in choosing from plethora of brands manufactured by various companies available in the markets, reduce the crisscross movement and further ensure timely supply of fertilizers across the country including the States of Maharashtra, Bihar, Chhattisgarh and Rajasthan. By consolidating branding under a single “BHARAT” brand, the scheme fosters transparency, combats malpractices, and ensures equitable access to essential nutrients for crops. The mandate of Department of Fertilizers is to ensure adequate availability of fertilizers at State level. The distribution of fertilizers within the State at district level is done by the concerned State Government.

(c) Following Steps are taken by the Government every season for ensuring uninterrupted, timely and adequate supply of fertilizers across the States/UTs:

(i) Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the State-wise & month-wise requirement of fertilizers.

(ii) On the basis of requirement projected by DA&FW, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.

(iii) The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Management System (iFMS).

(iv) Regular Weekly Video Conference is conducted jointly by DA&FW and D/o Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments.

(v) The distribution of fertilizers within the State is done by the respective State Government.

The availability of Fertilizers has remained adequate during the last three years and the ongoing Kharif 2026 (from 01.04.2026 to 19.07.2026) season across the States/UTs. The information regarding requirement, availability and sales of fertilizers across the States/UTs during the said periods is placed at **Annexure**.

(d) and (e) In order to address the issues of black-marketing, sub-standard fertilizers, hoarding and diversion, fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are adequately empowered to take action against persons involved in said malpractices, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding these malpractices are sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985. However, Department of Agriculture & Farmer's Welfare, in consultation with the State Governments, is regularly monitoring the enforcement action taken by States against the cases of black marketing, hoarding, sub-standard and diversion on weekly basis. In the country, from 01.04.2026 to 17.07.2026, 1,58,886 raids have been conducted with 8,262 show cause notices issued, 2,692 licenses suspended/cancelled and 247 FIRs registered against defaulters.

ANNEXURE

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 944 for answering on 24.07.2026

STATE WISE REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING THE ONGOING KHARIF 2026 (19.07.26)

S.N o	State	UREA				DAP				MOP				NPKS			
		Requirement	Availability	DBT Sales	Closing Stock as on 19.07.26	Requirement	Availability	DBT Sales	Closing Stock as on 19.07.26	Requirement	Availability	DBT Sales	Closing Stock as on 19.07.26	Requirement	Availability	DBT Sales	Closing Stock as on 19.07.26
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	3.28	6.31	2.44	3.88	0.66	1.53	0.72	0.81	0.35	0.70	0.29	0.41	1.83	6.37	2.45	3.93
3	Arunachal Pradesh	0.02	0.02	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	1.27	2.08	1.57	0.52	0.18	0.39	0.23	0.17	0.13	0.42	0.19	0.24	0.13	0.28	0.09	0.19
5	Bihar	4.02	7.46	2.90	4.56	1.43	2.19	0.80	1.38	0.75	0.80	0.11	0.69	1.71	3.19	0.64	2.55
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	5.59	7.27	4.83	2.44	2.39	1.88	1.32	0.55	0.60	0.82	0.50	0.32	1.90	2.24	1.51	0.73
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.02	0.09	0.08	0.01	0.00	0.03	0.02	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.02	0.02	0.01	0.00
12	Gujarat	5.63	8.01	5.17	2.84	2.45	2.19	1.53	0.66	0.29	0.41	0.19	0.22	3.31	4.15	2.17	1.98
13	Haryana	5.93	9.39	7.17	2.22	1.23	1.61	1.15	0.45	0.37	0.38	0.13	0.25	0.29	0.42	0.16	0.26
14	Himachal Pradesh	0.15	0.37	0.24	0.13	0.01	0.03	0.00	0.03	0.00	0.02	0.00	0.02	0.08	0.09	0.06	0.03
15	Jammu and Kashmir	0.57	1.12	0.75	0.37	0.17	0.29	0.19	0.10	0.08	0.15	0.10	0.04	0.01	0.06	0.02	0.04
16	Jharkhand	1.35	2.05	0.91	1.14	0.41	0.38	0.21	0.17	0.04	0.06	0.01	0.05	0.51	0.58	0.24	0.34
17	Karnataka	6.04	8.26	4.35	3.91	2.61	3.07	2.23	0.84	1.25	1.58	0.74	0.85	7.12	11.95	6.60	5.36
18	Kerala	0.31	0.64	0.38	0.26	0.06	0.18	0.08	0.09	0.21	0.43	0.28	0.16	0.48	0.56	0.31	0.25
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	9.61	14.17	8.65	5.52	2.89	3.05	2.07	0.98	0.76	0.58	0.27	0.32	4.21	6.67	3.47	3.20
21	Maharashtra	9.50	13.87	8.42	5.46	3.22	3.57	2.50	1.07	0.80	1.79	0.81	0.97	10.89	20.92	11.29	9.61
22	Manipur	0.10	0.18	0.10	0.08	0.02	0.02	0.01	0.01	0.00	0.00	0.00	0.00	0.01	0.02	0.00	0.01
23	Meghalaya	0.02	0.01	0.01	0.00	0.02	0.01	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.02	0.01	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	2.64	4.12	1.56	2.56	1.18	1.49	0.75	0.74	0.53	0.73	0.20	0.53	1.63	2.08	0.75	1.33
27	Puducherry	0.03	0.05	0.04	0.01	0.00	0.01	0.00	0.01	0.00	0.00	0.00	0.00	0.02	0.05	0.03	0.02
28	Punjab	11.53	14.80	11.53	3.27	1.48	2.31	1.28	1.03	0.56	0.64	0.21	0.44	0.48	0.48	0.18	0.30
29	Rajasthan	5.74	10.41	6.44	3.98	2.76	2.58	1.78	0.79	0.04	0.14	0.04	0.10	0.65	1.35	0.64	0.72
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	2.51	4.47	2.84	1.63	0.74	0.98	0.55	0.43	0.57	0.69	0.39	0.31	2.53	3.77	1.94	1.83
32	Telangana	6.92	7.38	3.78	3.60	1.95	1.67	1.36	0.31	0.52	0.53	0.12	0.41	6.73	7.41	3.83	3.57
33	Tripura	0.05	0.13	0.05	0.08	0.01	0.02	0.01	0.01	0.02	0.02	0.01	0.02	0.02	0.03	0.01	0.02
34	Uttarakhand	0.66	0.92	0.68	0.24	0.14	0.30	0.14	0.16	0.04	0.05	0.01	0.05	0.11	0.04	0.02	0.02
35	Uttar Pradesh	22.71	32.90	16.69	16.21	4.78	8.45	3.33	5.12	1.39	1.36	0.22	1.14	1.89	6.23	1.25	4.99
36	West Bengal	3.19	7.24	3.18	4.06	0.77	1.33	0.53	0.80	0.74	1.47	0.38	1.09	1.91	5.63	1.70	3.93
	All India	109.40	163.78	94.78	69.01	31.57	39.54	22.82	16.72	10.06	13.81	5.20	8.63	48.48	84.57	39.36	45.21

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STATE WISE REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING THE FY 2025-26

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S.No	State	UREA			DAP			MOP			NPKS		
		Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales
1	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	15.60	19.22	17.06	4.80	6.32	5.45	1.70	2.22	1.82	15.80	19.06	15.59
3	Arunachal Pradesh	0.01	0.02	0.01	0.00	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.00
4	Assam	3.35	5.13	4.60	0.56	0.95	0.72	0.57	0.78	0.55	0.58	0.55	0.40
5	Bihar	23.82	28.12	25.33	6.10	8.04	6.57	2.00	2.23	1.80	6.00	8.01	5.89
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	10.00	12.41	9.81	4.10	4.29	3.25	1.10	1.33	0.82	2.40	4.34	2.57
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.26	0.25	0.21	0.05	0.05	0.05	0.01	0.00	0.00	0.02	0.00	0.00
11	Goa	0.02	0.02	0.02	0.01	0.00	0.00	0.00	0.01	0.00	0.03	0.03	0.03
12	Gujarat	25.02	25.95	23.99	6.30	5.82	5.32	1.09	1.16	0.95	7.45	10.18	8.28
13	Haryana	21.67	26.08	23.20	5.53	6.10	5.46	0.58	0.67	0.44	1.57	1.10	0.82
14	Himachal Pradesh	0.66	0.94	0.79	0.02	0.05	0.05	0.04	0.04	0.03	0.41	0.37	0.28
15	Jammu and kashmir	1.46	2.24	1.60	0.46	0.61	0.43	0.21	0.35	0.21	0.03	0.06	0.02
16	Jharkhand	2.90	3.73	3.22	0.80	1.13	0.93	0.07	0.07	0.05	0.65	1.02	0.76
17	Karnataka	18.77	21.55	18.85	5.98	7.79	6.09	2.27	3.25	2.46	17.10	27.20	21.35
18	Kerala	1.14	1.30	1.14	0.20	0.31	0.22	0.90	1.07	0.87	1.30	1.60	1.25
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	40.42	47.16	42.43	15.00	13.09	11.47	1.50	1.51	1.08	16.50	14.70	11.16
21	Maharashtra	26.77	32.37	27.27	7.20	8.06	5.81	2.70	3.37	2.55	30.00	41.95	29.63
22	Manipur	0.20	0.24	0.19	0.03	0.05	0.04	0.06	0.02	0.01	0.02	0.02	0.02
23	Meghalaya	0.03	0.03	0.03	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24	Mizoram	0.07	0.11	0.11	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.01	0.02	0.02	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00
26	Odisha	6.20	8.94	7.26	2.75	3.42	2.78	0.85	1.11	0.74	3.30	4.39	3.57
27	Puducherry	0.15	0.15	0.14	0.02	0.02	0.01	0.01	0.02	0.01	0.09	0.11	0.08
28	Punjab	29.92	35.36	31.39	7.35	8.13	6.66	1.10	1.02	0.61	2.00	1.67	1.29
29	Rajasthan	25.52	31.94	28.05	8.43	8.61	7.80	0.20	0.23	0.18	3.00	3.24	2.56
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	10.87	12.80	11.43	2.95	3.46	2.89	2.60	2.35	2.02	9.25	11.08	8.73
32	Telangana	20.20	21.80	20.94	3.85	4.92	4.38	1.20	1.38	1.04	17.00	18.44	14.74
33	Tripura	0.18	0.24	0.17	0.03	0.05	0.03	0.04	0.05	0.02	0.05	0.05	0.03
34	Uttarakhand	2.01	2.49	2.21	0.30	0.67	0.48	0.07	0.09	0.04	0.35	0.21	0.17
35	Uttar Pradesh	79.92	91.75	80.37	24.00	25.30	20.25	2.75	2.89	1.91	12.50	14.80	10.01
36	West Bengal	14.30	18.43	14.76	3.59	4.47	3.65	3.20	3.35	2.34	11.10	14.80	11.14
	All India	381.45	450.79	396.60	110.42	121.72	100.80	26.82	30.58	22.56	158.49	198.97	150.37

STATE WISE REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING THE FY 2024-25

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S.No	State	UREA			DAP			MOP			NPKS		
		Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	15.90	18.68	15.70	4.30	4.80	4.34	1.50	2.38	1.71	16.00	18.36	15.78
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	3.28	4.48	4.10	0.61	0.70	0.62	0.47	0.80	0.57	0.55	0.63	0.48
5	Bihar	22.87	27.64	25.60	5.50	6.40	5.83	1.50	2.54	1.84	6.00	7.46	6.04
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	8.90	12.03	10.07	4.10	4.19	3.83	0.73	1.13	0.76	1.80	2.84	2.34
8	Dadra and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.23	0.43	0.40	0.01	0.05	0.04	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.02	0.02	0.02	0.01	0.00	0.00	0.00	0.00	0.00	0.04	0.03	0.03
12	Gujarat	25.60	25.82	24.23	6.25	5.84	5.42	0.99	1.18	0.92	7.00	9.98	8.35
13	Haryana	21.50	25.32	22.65	5.80	5.49	5.34	0.60	0.74	0.47	1.70	1.31	1.03
14	Himachal Pradesh	0.71	0.81	0.65	0.01	0.04	0.03	0.04	0.05	0.03	0.37	0.41	0.32
15	Jammu and Kashmir	1.48	2.05	1.36	0.49	0.58	0.43	0.22	0.26	0.14	0.04	0.02	0.01
16	Jharkhand	2.65	4.11	3.73	0.90	0.87	0.84	0.06	0.05	0.03	0.65	1.08	0.85
17	Karnataka	17.25	22.63	19.17	5.64	6.55	5.86	1.95	3.08	2.21	16.20	25.46	20.90
18	Kerala	1.11	1.37	1.15	0.17	0.21	0.20	0.82	1.06	0.83	1.37	1.50	1.26
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	35.38	42.43	38.09	16.57	12.70	11.66	1.05	1.59	1.08	8.50	11.94	9.77
21	Maharashtra	23.73	32.72	26.41	7.50	7.13	6.47	2.30	3.45	2.22	30.00	37.86	28.79
22	Manipur	0.25	0.16	0.14	0.03	0.03	0.02	0.04	0.02	0.02	0.02	0.01	0.01
23	Meghalaya	0.04	0.04	0.04	0.01	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00
24	Mizoram	0.08	0.25	0.20	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	6.05	8.15	6.67	2.86	2.83	2.56	0.85	1.11	0.77	2.75	4.04	3.28
27	Puducherry	0.16	0.16	0.15	0.01	0.02	0.02	0.01	0.02	0.01	0.07	0.11	0.08
28	Punjab	26.50	36.70	32.56	8.10	6.99	6.61	1.00	1.06	0.71	2.50	1.73	1.41
29	Rajasthan	26.20	29.43	26.40	8.50	7.11	6.90	0.21	0.28	0.20	2.25	3.04	2.55
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	10.91	12.61	10.92	2.70	2.98	2.56	2.24	2.56	1.94	10.54	10.19	8.49
32	Telangana	20.20	22.15	20.08	3.90	3.91	3.64	1.30	1.44	1.14	17.00	17.54	14.97
33	Tripura	0.18	0.24	0.17	0.04	0.03	0.02	0.03	0.06	0.04	0.04	0.04	0.03
34	Uttarakhand	2.03	2.60	2.31	0.30	0.52	0.40	0.08	0.08	0.04	0.40	0.28	0.21
35	Uttar Pradesh	77.00	91.72	79.18	24.05	21.55	19.51	1.72	2.50	1.76	14.50	12.85	10.50
36	West Bengal	13.80	19.05	15.77	3.55	3.62	3.12	2.50	3.41	2.57	11.00	15.25	12.24
	All India	364.01	443.83	387.92	111.92	105.14	96.29	22.21	30.85	22.02	151.29	183.98	149.72

STATE WISE REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS DURING THE FY 2023-24

fig. in LMT

S.No	State	UREA			DAP			MOP			NPKS		
		Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales	Requirement	Availability	DBT Sales
1	Andaman and Nicobar Islands	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00	0.00	0.00
2	Andhra Pradesh	15.73	17.89	14.99	4.13	4.86	4.20	1.84	1.81	1.31	13.28	17.87	14.02
3	Arunachal Pradesh	0.01	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	3.46	4.56	3.73	0.75	0.87	0.72	0.66	0.69	0.44	0.30	0.39	0.23
5	Bihar	22.63	27.46	23.24	6.82	7.78	6.51	2.28	1.75	1.39	4.50	6.09	4.39
6	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Chhattisgarh	8.40	11.37	8.99	3.10	5.28	4.34	0.66	0.97	0.60	1.07	1.90	1.30
8	Dadra and Nagar Haveli	0.01	0.00	0.00	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10	Delhi	0.00	0.37	0.32	0.00	0.05	0.04	0.00	0.00	0.00	0.00	0.00	0.00
11	Goa	0.03	0.02	0.02	0.01	0.01	0.01	0.01	0.00	0.00	0.04	0.03	0.02
12	Gujarat	24.71	26.78	24.30	5.86	6.71	6.29	1.30	1.00	0.80	6.00	8.93	6.97
13	Haryana	20.63	24.86	21.77	5.60	6.29	5.83	0.55	0.50	0.36	1.20	0.64	0.44
14	Himachal Pradesh	0.68	0.82	0.68	0.01	0.01	0.01	0.05	0.05	0.03	0.37	0.39	0.32
15	Jammu and Kashmir	1.40	2.01	1.45	0.55	0.59	0.44	0.32	0.24	0.16	0.03	0.00	0.00
16	Jharkhand	2.47	3.74	3.04	1.02	1.06	0.94	0.21	0.03	0.03	0.41	0.46	0.33
17	Karnataka	16.10	21.02	15.65	5.90	8.13	6.42	2.45	1.97	1.54	16.50	21.09	15.84
18	Kerala	1.19	1.13	0.96	0.20	0.18	0.16	0.97	0.87	0.70	1.42	1.56	1.26
19	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
20	Madhya Pradesh	33.46	41.73	34.37	14.22	17.81	15.50	0.87	1.05	0.67	5.40	6.99	5.41
21	Maharashtra	23.74	31.06	23.48	7.00	8.93	7.36	3.00	2.18	1.42	26.50	34.08	23.04
22	Manipur	0.30	0.26	0.25	0.04	0.01	0.01	0.05	0.02	0.02	0.00	0.01	0.00
23	Meghalaya	0.02	0.05	0.04	0.00	0.00	0.00	0.00	0.00	0.00	0.01	0.00	0.00
24	Mizoram	0.07	0.15	0.13	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
25	Nagaland	0.00	0.01	0.01	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26	Odisha	5.46	7.70	5.84	2.33	3.12	2.74	1.03	0.93	0.66	2.80	3.16	2.42
27	Puducherry	0.16	0.15	0.13	0.02	0.01	0.01	0.01	0.01	0.01	0.06	0.10	0.07
28	Punjab	29.48	37.35	30.68	8.00	8.23	7.24	0.85	0.62	0.50	1.50	1.02	0.73
29	Rajasthan	24.28	29.23	25.39	8.95	9.80	9.37	0.23	0.20	0.15	1.11	1.40	1.08
30	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
31	Tamil Nadu	10.23	11.86	10.11	2.95	3.22	2.71	2.45	2.05	1.63	7.30	10.19	7.94
32	Telangana	18.94	23.77	19.03	3.80	4.34	3.68	2.00	1.18	0.92	15.99	17.09	13.62
33	Tripura	0.24	0.26	0.14	0.05	0.04	0.03	0.07	0.06	0.02	0.02	0.03	0.02
34	Uttarakhand	1.84	2.67	2.31	0.35	0.49	0.38	0.08	0.08	0.04	0.35	0.24	0.20
35	Uttar Pradesh	76.15	91.83	74.53	24.50	25.76	21.61	2.35	1.62	1.21	9.50	10.13	7.93
36	West Bengal	14.32	17.34	12.20	4.02	3.83	3.20	3.35	2.85	1.83	10.65	12.74	9.20
	All India	356.08	437.47	357.81	110.18	127.42	109.73	27.62	22.74	16.45	126.31	156.51	116.80

1. Primary Indicator of comfortable availability: Availability > Requirement

1. Primary Indicator of comfortable availability: Availability > Requirement